

LOK SABHA

SUPPLEMENTARY LIST OF BUSINESS

Monday, December 15, 2025 / Agrahayana 24, 1947 (Saka)

LEGISLATIVE BUSINESS

Bills to be introduced

*The Repealing
and Amending
Bill, 2025.*

14A. SHRI ARJUN RAM MEGHWAL to move for leave to introduce a Bill to repeal certain enactments and to amend certain other enactments.

ALSO to introduce the Bill.

*The Viksit Bharat
Shiksha
Adhishtan Bill,
2025.*

14B. SHRI DHARMENDRA PRADHAN to move for leave to introduce a Bill to enable and empower the Universities and other higher educational institutions to achieve excellence in teaching, learning, research and innovation, through co-ordination and determination of standards in institutions for higher education or research and scientific and technical institutions, and for that purpose to constitute a *Viksit Bharat Shiksha Adhishtan*, to facilitate the Universities and other higher educational institutions to become independent self-governing institutions and to promote excellence through a robust and transparent system of accreditation and autonomy, and for matters connected therewith or incidental thereto.

ALSO to introduce the Bill.

*The Sustainable
Harnessing and
Advancement of
Nuclear Energy
for Transforming
India Bill, 2025.*

14C. DR. JITENDRA SINGH to move for leave to introduce a Bill to provide for the promotion and development of nuclear energy and ionising radiation for nuclear power generation, application in healthcare, food, water, agriculture, industry, research, environment, innovation in nuclear science and technology, for the welfare of the people of India, and for robust regulatory framework for its safe and secure utilisation and for matters connected therewith or incidental thereto.

ALSO to introduce the Bill.

*The Viksit Bharat
– Guarantee for
Rozgar and
Ajeevika Mission
(Gramin): VB –
G RAM G
(विकसित भारत -
जी राम जी) Bill,
2025.*

14D. SHRI SHIVRAJ SINGH CHOUHAN to move for leave to introduce a Bill to establish a rural development framework aligned with the national vision of Viksit Bharat @2047, by providing a statutory guarantee of one hundred and twenty-five days of wage employment in every financial year to every rural household whose adult members volunteer to undertake unskilled manual work; to promote empowerment, growth, convergence and saturation for a prosperous and resilient rural Bharat; and for matters connected therewith or incidental thereto.

ALSO to introduce the Bill.

NEW DELHI;
December 15, 2025
Agrahayana 24, 1947 (Saka)

UTPAL KUMAR SINGH,
Secretary General